## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 219/15	TP 30/17	Hearing	433(e)	Siti Cable Network Ltd. Vs Kaizen Digital Cable Services Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL)  & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
!)	SANJAY YADAVIB	PETITIONER	Brye

Counsel for petitioner is present. Registry has raised objections over Form-5 filed by the petitioner. Petitioner is directed to comply the objections raised.

List it on 31.08.2017.

MEMBER (J)

MEMBER (T)